

National Company Law Tribunal

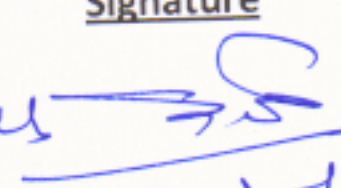
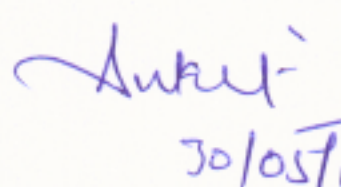

Allahabad Bench

CP NO. 21/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

NAME OF THE COMPANY: NIF Ltd

SECTION OF THE COMPANIES ACT: U/S 441 of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	S.K. Gupta Ace	Pce	Co Applicant	
2.	Ankit Kr. Singh	Pcs	"	 30/05/17
3.	Krishna Dev Vyas	Advocate	For Central Govt.	 30/05/17

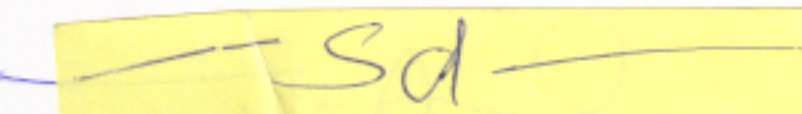
Order dated 30.05/2017 in the matter of CP NO 21/ALD/2017 NIF Ltd

Parties are represented by their respective counsel. Shri S. K Gupta along with Ankit Singh Represents for Petitioner company. Shri Krishna Vyas for central government written statement is filed by both the parties.

Argument are heard.

Matter is reserved for the pronouncement of order.

Date-30.05.2017



Shri H.P Chaturvedi (Member Judicial)